

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1593**  
TO BE ANSWERED ON 12.03.2025

**SHAKTI SADAN SCHEME IN HIMACHAL PRADESH**

1593 **DR. SIKANDER KUMAR:**

Will the Minister of *Women and Child Development* be pleased to state:

- (a) the funds allocated under Shakti Sadan scheme during the current year in the State of Himachal Pradesh;
- (b) whether any New Shakti Sadan has been established during the current year in Himachal Pradesh;
- (c) if so, the details thereof; and
- (d) the measures taken to strengthen the welfare of women and children in rural and tribal areas of Himachal Pradesh?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

(a) to (d): Under the overarching 'Mission Shakti', erstwhile schemes of 'Swadhar Greh' - Home for women in difficult circumstances and 'Ujjawala' - Home for women rescued from Trafficking, have been merged and are now known as 'Shakti Sadan Scheme', which is an Integrated Relief and Rehabilitation Home for women in distressful situations including trafficked women. It aims at creating a safe and enabling environment for the women in such difficult situations, to enable them to overcome the adverse circumstances.

The Shakti Sadan Scheme is a demand driven Centrally Sponsored Scheme, under which funds are released to the States/UTs for implementation of the scheme. The States/UTs assess their requirement as per local needs and proposals are approved every

year by the Programme Approval Board (PAB) after discussion with States/UTs. Under the Scheme, financial assistance is provided for running of Shakti Sadan in rented premises.

During the current Financial Year 2024-25, Rs.47,45,412/- has been released to the State Government of Himachal Pradesh under Shakti Sadan Scheme. The State Government of Himachal Pradesh has now been covered under the SNA SPARSH for just-in-time release of funds for Centrally Sponsored Schemes and mother sanction of Rs.12,50,000/- has been issued to the State Government for implementation of Shakti Sadan Scheme.

Presently, one Shakti Sadan is functional in the State of Himachal Pradesh and no new Shakti Sadan has been set up by the State Government of Himachal Pradesh during the current Financial Year.

The Ministry of Women and Child Development is implementing various schemes under 03 Missions namely, Mission Shakti, Mission Saksham Anganwadi & Poshan 2.0 and Mission Vatsalya for the welfare of women and children. Shakti Sadan, Sakhi Niwas, National Hub for Empowerment of Women (NHEW), Palna, Pradhan Mantri Matru Vandana Yojana (PMMVY) are being implemented under Samarthya subcomponent and One Stop Centre (OSC), Women Helpline, Beti Bachao Beti Padhao are being implemented under Sambal subcomponent of Mission Shakti. Under Mission Saksham Anganwadi and POSHAN 2.0, Anganwadi Services, Poshan Abhiyan, Scheme for Adolescent Girls and under Mission Vatsalaya Scheme, Child Protection Services and Child Welfare Services are being implemented respectively.

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